

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 2828/2019

(Arising out of impugned final judgment and order dated 07-09-2018 in CRLA No. 897/1983 passed by the High Court of Judicature at Allahabad)

SHIV KUMAR & ANR.

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(FOR I.R. and IA No.43305/2019-EXEMPTION FROM FILING O.T. and IA No.43304/2019-CONDONATION OF DELAY IN REFILING)

Date : 03-07-2019 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
HON'BLE MS. JUSTICE INDU MALHOTRA

For Petitioner(s) Mr. Siddhartha Dave, Sr. Adv.
Mr. Danish Zubair Khan, AOR
Mr. Ajeet Pandey, Adv.

For Respondent(s) Mr. Sanjay Kumar Tyagi, AOR
Mr. Harsh Pratap Shahi, Adv.
Mr. Rajan Kr. Chaurasia, Adv.
Mr. Ajay Pandey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from filing official
translation is allowed.

Leave granted.

(ANITA MALHOTRA)
COURT MASTER

(CHANDER BALA)
COURT MASTER